

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/282(KB)2013

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	DR. NARENDRA PRASAD & ANR. VS ARVIND HOSPITAL PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Kalyan Shankar, Adv.] For the Respondent

ORDER

1. Ld. Counsel for the Respondent present. None appears on behalf of the petitioner.
2. List the matter on **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**